

**Before the Appellate Tribunal for Electricity**  
(Appellate Jurisdiction)

**Appeal No. 253 of 2013 &**  
**I.A. No. 338 of 2013**

**Dated : 29<sup>th</sup> October, 2013**

**Present: Hon'ble Mr. Justice M. Karpaga Vinayagam, Chairperson**  
**Hon'ble Mr. V.J. Talwar, Technical Member**

**Gujarat Biomass Energy**  
**Developers Association**

**... Appellant(s)**

**Versus**

**Gujarat Electricity Regulatory**  
**Commission**

**....Respondent(s)**

**Counsel for the Appellant (s) : Mr. G. Umapathy**

**ORDER**

***Admit.*** Issue notice to the Respondents returnable on 29.11.2013. Dasti service is permitted. Registry is also directed to issue notice to the Respondents.

Post the matter on **29.11.2013.**

**(V.J. Talwar)**  
**Technical Member**

**(Justice M. Karpaga Vinayagam)**  
**Chairperson**

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